

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

RP No. 3 of 2019

Dated: 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Limited Appellant(s)
Vs.
Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Mr. Suhaeal Buttan
Mr. Lasya Pamidi for R-1 and R-2
Mr. Vishal Gupta for R-4

ORDER

As agreed by learned counsel for the parties, list these matters on **18.11.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk